

The number of wagons indented and loaded with salt from stations in Gujarat during the period from January 1973 to January 1974 are indicated below :

	Broad Gauge		Metre Gauge			
	Number of wagons		Number of wagons			
	Indented	Loaded	Indented	Loaded		
Programmed Salt	.. ..	..	12,938	9,840	22,674	18,979
Industrial Salt	.. ..	..	11,128	9,063	4,983	3,011
Non-Programmed Salt	.. ..	..	23,880	7,341	89,311	23,810

(c) and (d) Despite adverse features affecting train operation during the period under consideration, movement of higher priority salt, like programmed and industrial salt was maintained at a satisfactory level. Non-programmed salt is cleared under the lowest priority class 'E' and consistent with the commitments of the railways to move higher priority traffic like imported foodgrains and fertilisers on preferential basis from the Gujarat Ports, every effort is being made to maximise loading of non-programmed salt also.

### Oil Policy

467. SHRI SUNDAR MANI PATEL :

SHRI LOKANATH MISRA :

SHRI DEBANANDA AMAT :

SHRI K. P. SINGH DEO :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether in the light of the policy of oil producing countries, Government are planning to reorient their oil policy;

(b) if so, the details of the new strategy; and

(c) whether it would in any way affect saving in oil consumption; and if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN) : (a) Yes, Sir.

(b) and (c) Bi-lateral contacts are being established with the oil producing countries with a view to maintaining continuity in supplies of crude oil and softening the impact of steep increases in prices. Efforts have also been intensified to explore and develop crude oil production in the country both on land and off-shore. In the meanwhile, inter alia, non-essential consumption of oil products is being curbed to the extent feasible and all possible efforts are being made to develop alternative sources of indigenously available fuels, which will supplement oil for meeting the growing energy needs of the various sectors of the economy of the country. Final decisions will be taken in the light of the report of the Fuel Policy Committee which is expected shortly. It is difficult, therefore, to precisely estimate the extent of savings.

### Exploration of rock phosphate in Rajasthan

468. SHRI M. S. ABDUL KHADER :

SHRIMATI SUMITRA G. KULKARNI :

SHRIMATI RATHNABAI SREENIVASA RAO :

SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government propose to set up a Committee to examine the feasibility of mining of rock phosphate in Rajasthan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) and (b) Government have appointed a Committee for examining the technical and other aspects in connection with the development of rock-phosphate deposits in the Jhamarkotra area in Rajasthan. The Committee is expected to start functioning shortly. The terms of reference of the Committee are as follows:

(i) to evaluate the feasibility study carried out by the foreign consultant firm and examine all technical aspects involved and specify the further steps that need to be taken for the expeditious and integrated development of the Jhamarkotra rock phosphate deposits; and

(ii) to suggest the most appropriate corporate structure for the development of the deposits after taking into consideration the magnitude of the investment involved and the method of financing.

#### **Punishment for Passengers apprehended without tickets**

469. SHRI SARDAR AMJAD ALI :  
SHRI SAWAISINGH SISODIA :

Will the Minister of RAILWAYS be pleased to state :

(a) the number of persons apprehended while travelling without tickets during 1973; and

(b) what is the total amount of fines realised from them during this period and the number of such defaulters who were awarded sentence of imprisonment?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) 16,26,132.

(b) (I) Amount realised during 1973 was as under:—

(i) Fare	72,54,125
(ii) Excess Charges	1,35,02,074
(iii) Judicial Fine	15,35,659
<b>Total</b>	<b>2,22,91,858</b>

(II) No. of persons awarded sentence of imprisonment was 1,37,588.

#### **Ravi-Beas Water Dispute**

470. DR. Z. A. AHMAD :  
SHRI V. B. RAJU :  
SHRI A. G. KULKARNI :  
SHRI CHANDRA SHEKHAR :  
SHRI KALI MUKHERJEE :  
SHRI GURMUKH SINGH MUSA-FIR :  
SHRI J. S. TILAK :  
SHRI KRISHAN KANT :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the progress made so far in the solution of Ravi-Beas water dispute;

(b) whether any meeting was held between the Chief Ministers of Haryana and Punjab to sort out the differences; and

(c) if so, the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) Efforts to find a solution of the Ravi-Beas water dispute are being continued.

(b) Yes, Sir.

(c) The matter is to be discussed further.

#### **Rural Electrification**

471. SHRI SARDAR AMJAD ALI :  
SHRIMATI SITA DEVI :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the latest position of rural electrification in the States and Union Territories; and

(b) whether it is a fact that various schemes have been held up because of short supply of power in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) Two statements giving the State-wise details of villages electrified and